

Central Administrative Tribunal, Principal Bench

Original Application No.2432 of 2003

New Delhi. this the 3rd day of October, 2003

Hon'ble Mr. Justice V.S. Aggarwal, Chairman
Hon'ble Mr. V.K. Majotra, Member(A)

Shri Dinesh Kumar Gupta,
S/o Shri Ghanshyam Dass Gupta,
R/o H.No.18, Burari Nathupura Road,
Amrit Vihar Colony, Delhi

.... Applicant

(By Advocate: Shri B.D. Sharma)

Versus

1. Union of India
Ministry of Urban Development,
through its Secretary,
Nirman Bhawan, New Delhi (Proforma party)

2. Deputy Director (E.C.-10)
D.G.W. Office, Nirman Bhawan,
New Delhi.

3. Superintending Engineer (Electrical)
Co-ordination Division,
C.P.W.D.
Room No. 40-A, Fourth Floor,
Indraprastha Bhawan, New Delhi

.... Respondents

O R D E R (ORAL)

By Hon'ble Mr. V.K. Majotra, Member(A)

At the request of the learned counsel who seeks to withdraw the O.A., the present O.A. is dismissed as withdrawn with liberty to take recourse to any other legal action under the law.

V.K. Majotra -
(V.K. Majotra)

Member(A)

V.S. Aggarwal
(V.S. Aggarwal)
Chairman

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